

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003(Pt.)/251/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 19th January, 2022.

Sub:- **Restricted holiday.**

Ref:- Your letter No. DJ(D)/372 Dated the 17.01.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 17.01.2022** , as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003(Pt.)/252 /A, dated , 19-01-2022
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)